

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP NO. 320(ND)2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.12.2017

NAME OF THE COMPANY: Sh. Kamal Arora Vs. M/s. Khoobsurat Resorts
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s): None

For the Respondent (s): None

ORDER

In the interest of justice adjourned to 9th April, 2018. ✓

-S-d-1

(S. K. Mohapatra)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)